

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.39/(MAH)/2015 *mes*

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2017

NAME OF THE PARTIES: M/s. Mahanti Plastics Pvt. Ltd.
V/s.
M/s. Samruddhi Banquets Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

1) CP 397/398/CLB/MB/MAH/2015

1. Learned Representative of the Petitioner is present. He has informed that request of adjournment has been communicated to the Learned Representative of the Respondents.
2. However, he is seeking further time to file a rejoinder. Time is Granted.
3. It is directed to file the rejoinder on or before 30.01.2017.
4. Let this matter be fixed for hearing on 17.02.2017.
5. The Learned Representative of the Petitioner is also directed to communicate this date to the other side.

Dated: 12.01.2017.

Sd/-
M. K. SHRAWAT.
MEMBER (JUDICIAL).